

(18)


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/115/(IB)/2018  
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA  
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD  
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AVINASH K.R Jn } In Respondent  
AVINASH MADHANI } 

Harshvardhan } for Petitioner  
Gaesan } 

ORDER

Counsel for the petitioner present. Representing counsel for the respondent present. At request of both the sides time is enlarged. Put up on 05.04.2018.

*sd-*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*sd-*  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

/pb/